

Annexure-5

Name of the corporate debtor: City Tiles Limited ; Date of commencement of liquidation:02.07.2020.; List of stakeholders as on: 05.07.2021

List of operational creditors (Government Dues)

Sl No	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	State Tax	State	04.08.2020	2634219428	603276504	Tax Dues, Penalties and Interest	NIL	NA	-	NIL	NIL	2030942924	-	asked for bifurcation and calculation only up to 02.07.2020 (liquidation commencement date). However no response was received
2	Sales Tax Office	State	16.05.2019	470241717	470241717	Tax Dues, Penalties and Interest	NIL	NA	-	NIL	NIL	-	-	-
3	Assistant Commissioner, Central Gst, Gandhinagar	Central	17.05.2019	62451189	62451189	Tax Dues, Penalties and Interest	NIL	NA	-	NIL	NIL	-	-	-
4	Asistant Commisioner Bangalore	State	16.09.2019	24365	24365	Tax Dues, Penalties and Interest	NIL	NA	-	NIL	NIL	-	-	-
5	Assistant PF Commissioner	Central	07.09.2020	14288267	0	PF Dues	NIL	NA	-	NIL	NIL	-	Note	-

Note: *The liquidator had asked certain clarification and bifurcation from PF department with respect to the claim amount. However, PF Department considered the said clarification as partial rejection of claim and approached Hon'ble NCLT, Ahmedabad Bench for admission of claim. Further, Liquidator has filed an application before Central Government Industrial Tribunal ("CGIT") cum Labour Court challenging the orders passed by the Assistant P.F Commissioner for waiver of Damages and other amounts claimed by the PF Department.